

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 33

Dated Guwahati, the 28th April, 2021

It is for the information of all concerned that all bail petitions / writ petitions, etc., requiring urgent listing during the period of restricted functioning of Courts are to be filed both in physical form and in the form of soft copy. The filing counsel shall furnish the soft copy of such petitions in a pen drive or other permissible mode, which shall be converted into PDF format and made available to the Hon'ble Judge online for considering the matter as and when the case is listed. Further in addition to the soft copy, the hard copy of the file shall also be sent to the Hon'ble Judge, if desired.

By Order,

Sd/- R.A. Tapadar

REGISTRAR (JUDICIAL)

Memo No. HC.III-07/2015/1744-1765/G, Dated: 28th April, 2021.

Copy to:

- 1) The Registrar (Vig./Judl./Admn./Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

- 4) The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
- 5) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 6) The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
- 7) The President / Secretary, All Assam Lawyers' Association, Guwahati.
- 8) The President / Secretary, Lawyers' Association, Guwahati.
- 9) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 11) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 12) The Court Manager, Gauhati High Court, Guwahati.
- 13) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 14) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 15) The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
- 16) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 17) The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
- 18) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 19) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 20) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 21) The Chief Security Officer, Gauhati High Court, Guwahati.
- 22) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.

R. A. Tapan Das
28.04.21
REGISTRAR (JUDICIAL)

28/4/2021